## IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO. 11 SITTING AT PRINCIPAL BENCH BENGALURU at 10:30AM BEFORE

## THE HON'BLE JUSTICE MOHAMMAD NAWAZ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Case No.		Pet/Appl/Comp & Adv	Resp & Adv
MATTERS PERTAINING TO KALABURAGI BENCH ORDERS			
CRL.RP 200154/2024 REG:IA 1/2025 FOR CANCEL THE ORDER OF SUSPENSION OF SENTENCE AND BAIL (TCR K/B)	(397(Cr.PC)/438(BNSS), )	PET: SHANKREPPA SATHISH KUMAR D GADKAR	RES: NAGSHETTY SANGOLI NAGANNA
	<b>ADMISSION</b>		
CRL.A 200235/2024 A/W OFFICE NOTE	(U/S 14 (A), )	PET: BANDAGISAB SHAIKH SAOUD	RES: THE STATE OF KARNATAKA AND ANR AND OTHERS
(DATE)			HCGP FOR R1 SHAIKH YOUSUF SHAIKH SALEEM ADV FOR R2 (VK FILED)
3 CRL.RP 200132/2024 A/W OFFICE NOTE	(397(Cr.PC)/438(BNSS), )	PET: SUGURESH AND ANR AND OTHERS NITIN R B S SIDDESWAR, SANDEEP V PATIL, & CHANDAN B K	RES: THE STATE OF KARNATAKA AND ANR AND OTHERS
			HCGP FOR R1 VEERESH M AND SUMITRA M GAWALI FOR R2
	CRL.RP 200154/2024 REG:IA 1/2025 FOR CANCEL THE ORDER OF SUSPENSION OF SENTENCE AND BAIL (TCR K/B) CRL.A 200235/2024 A/W OFFICE NOTE (DATE)	MATTERS PERTAINING TO   ORDERS   CRL.RP (397(Cr.PC)/438(BNSS),   200154/2024 )   REG:IA 1/2025 )   FOR CANCEL THE )   ORDER OF SUSPENSION OF   SENTENCE AND BAIL   (TCR K/B) ADMISSION   CRL.A (U/S 14 (A), )   200235/2024 (U/S 14 (A), )   A/W OFFICE NOTE (DATE)   CRL.RP (397(Cr.PC)/438(BNSS),   200132/2024 )	MATTERS PERTAINING TO KALABURAGI BENCH ORDERSCRL.RP 200154/2024 REG:IA 1/2025 FOR CANCEL THE ORDER OF SUSPENSION OF SENTENCE AND BAIL (TCR K/B)(397(Cr.PC)/438(BNSS), PET: SHANKREPPA GADKARCRL.A 200235/2024 A/W OFFICE NOTE (DATE)(U/S 14 (A), )PET: BANDAGISAB SHAIKH SAOUDCRL.RP 200132/2024 A/W OFFICE NOTE(397(Cr.PC)/438(BNSS), PET: SUGURESH AND ANR AND OTHERS NITIN R B S SIDDESWAR, SANDEEP V PATIL,

- - - END - - -